## Annexure-5

Name of the corporate debtor: Bharat Coal Chemicals Limited; Date of commencement of liquidation: 13<sup>th</sup> March, 2020; List of stakeholders as on: 19<sup>th</sup> March, 2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Detail	Details of claim		Details of claim admitted					Amount	Amount	Amount	Amount of	Remarks,		
No.		received							of	of any	of claim	claim	if any		
	Department	Governme	Identifi	Date	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	
		nt	cation	of	claimed	of claim	of	covered	lien /	in total	claim	dues,		verification	
			No.	receipt		admitted	claim	by	attachment	amount		that			
								lien or attachme	removed? (Yes/No)	of claims admitted		may be set off			
								nt	(103/110)	admitted		Set off			
								pending							
								disposal							
1	Regional	Central	NA	28.11.	16755	16755	Unsecur	NA	NA	0.001	NIL	NIL	NIL	NIL	
	Provident			2020			ed								
	Fund														
	Commissioner														
	, Employees'														
	provident														
	Fund														
	Organization,														
	Ministry of														
	Labor and														
	Employment,														